



**INTELLECTUAL
PROPERTY INDIA**
Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



☎ 011-28031838
011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date: 01/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	741837	687868	AKUMS DRUGS & PHARMACEUTICALS LIMITED 304, MOHAN PLACE LSC SARASWATI VIHAR DELHI-110034	
2.	746011	1594746	HETERO DRUGS LIMITED H.NO.8-3-166/7/1,DRRAGADDA, HYDERABAD. A.P. -500 018.	M/S RVR ASSOCIATES, G-4, # 3-4-543 & 544, LAXMINILAYAM, ADJ: YMCA GROUNDS, NARAYANGUDA, HYDERABAD-500027,ANDHRA PRADESH
3.	737025	1348332	M/s HOBIE DESIGNS, INC. 32921-B CALLE PERFECTO SAN JUAN CAPISTANO 92675 CALIFORNIA	M/s LALJI & SETHI M-19A,SOUTH EXTENSION-II NEW DELHI-110049
4.	737027	1386226	M/s SPICE ENTERINMENT, INC. 680 NORTH LAKE SHORE DRIVE, CHICAGO ,111 INOIS 60611,U.S.A	M/s ANAND AND ANAND B-41, NIZAMUDDIN EAST NEW DELH110013
5.	744860	1609449	DE CHANE PHARMACEUTICALS (P) LTD. 4-1-316, BANK STREET, HYDERABAD-500001, ANDHRA PRADESH, INDIA	M/S RVR ASSOCIATES, G-4, # 3-4-543 & 544, LAXMINILAYAM, ADJ: YMCA GROUNDS, NARAYANGUDA, HYDERABAD-500027,ANDHRA PRADESH
6.	744013	1684381	BOARD OF CONTROL FOR CRICKET IN INDIA 2ND FLOOR, CRICKET CENTRE, D ROAD, CHURCHGATE, MUMBAI - 400020.	W.S. KANE & CO. MERCHANT CHAMBER, 6 th FLOOR, 41, SIR VITHALDAS THACKERSAY MARG, OPP, PATKAR HALL, CHURCHGATE, MUMBAI-400020

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 03/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	246369	1342188	EURO CERAMICS LTD. BOSTON HOUSE, GR. FLOOR, SUREN RD., CHAKALA, ANDHERI(E), MUMBAI-400 093	R.K DEWAN & COMPANY TRADE MARKS & PATENT ATTORNEYS PODAR CHAMBERS, S.A. BREVLR ROAD FORT, MUMBAI-400001
2.	743370	1583973	RICO APPLIANCES PVT. LTD. 95/205, HIND RAJASTHAN BLDG, DADASAHEB PHALKE ROAD, DADAR, MUMBAI-400014.	THAKUR & CO. 5/19 JOGANI IND. COMPLEX, V.N.PURAV MARG, SIONCHUNABHATTI (E), MUMBAI-400022.
3.	246368	1239285	12IT PRIVATE LIMITED 26/27, MUMBAI-PUNE ROAD, PIMPRI, PUNE-411018,	R.K DEWAN & COMPANY TRADE MARKS & PATENT ATTORNEYS PODAR CHAMBERS, S.A. BREVLR ROAD FORT, MUMBAI-400001
4.	246366	1212177	12IT PRIVATE LIMITED 26/27, MUMBAI-PUNE ROAD, PIMPRI, PUNE-411018,	R.K DEWAN & COMPANY TRADE MARKS & PATENT ATTORNEYS PODAR CHAMBERS, S.A. BREVLR ROAD FORT, MUMBAI-400001
5.	737026	1411795	M/S. JEET (INDIA) PVT LTD 1ST FLOOR, TULSI DAS STREET, ANSARI ROAD, DARIYA GANJ DELHI.	MS.P.K. ARORA TAJ TRADE MARK PVT LTD. ANAND VRIDAVAN, SANJAY PLACE, ARG-02
6.	744479	1654401	M/s SUPERHOUSE LIMITED 150 FEET ROAD, JAJMAU, KANPUR 208010, U.P.	M/s R.K AGRAWAL SECRETARY, SUPERHOUSE LIMITED, 150 FEET ROAD, JAJMAU KANPUR-208010, U.P
7.	737028	1386224	M/s SPICE ENTERINMENT, INC. 680 NORTH LAKE SHORE DRIVE, CHICAGO ,ILLINOIS 60611,U.S.A	M/s ANAND & ANAND B-41, NIZAMUDDIN EAST NEW DELHI-110013,

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 04/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	256174	1124059	REI AGRO LTD 58A/1, SAINIK FARM, NEW DELHI-62	M/S DELHI REGISTRATION SERVICE PATENT & TRADE MARK ATTORNEYS 52,SUKHDEV CIHAR MATHURA ROAD, NEW DELHI-110025
2.	744866	1539568	M/s THE BOMBAY DYEING & MANUFACTURING CO LTD. NEVILLE HOUSE, J.E HEREDIA MARG, BALLARD ESTATE, MUMBAI-400001	M/s ARJUN T. BHAGAT & CO. 132, /1. SHAHEEN APARTMNTS, MODY STREET, PB.NO. 1865, FORT, MUMBAI-400001
3.	739391	1484234	M/s. TIRUPATI FOAM LTD., TIRUPATI HOUSE, 4TH FLOOR, NR. TOPAZ RESTAURANT UNIVESITY ROAD, POLYTECHNIC CHAR RASTA, AMBAWADI, AHMEDABAD -380015,	M/s J.T. TRIVEDI & ASSOCIATES A-52, CAPITAL COMMERCIAL CENTER, ASHRAM ROAD, AHMEDABAD- 380009. GUJARAT STATE, INDIA.
4.	743813	1685286	M/s IZUK CHEMICALS AND HERBALS A-274 , OKHLA INDUSTRIAL AREA , PHASE -1 , NEW DELHI -20	M/s DELHI REGISTRATION SERVICE 52,SUKHDEV VIHAR MATHURA ROAD, NEW DELHI-110025
5.	733921	1365750	M/s MAYAR HEALTH RESORTS LTD. MAYAR TOWER 12, YAMUNA MARG CIVIL LINES DELHI-110054.	M/s UNITED OVERSEAS TRADE MARK CO. 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110025,
6.	736632	1564206	M/s AQUA PUMP INDUSTRIES THUDIYLUR POST, COIMBATORE-641029	M/s DANIEL & GLADYS DANIEL 3 rd FLOOR, YMCA BUILDING ,223 NSC BOES RODA ,CHENNAI 600001

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:04/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	547162	DEL-T-1850/55779	M/S. MAHVIR SPINNING MILLS LTD. V/S. M/S. JAYANA YARN TRADERS.	M/S. KULDIP & ASSOCIATES. V/S. M/S. RECTOR COMPANY.
2	838913	182008	M/S. MEGA MARKETING CO PVT LTD. V/S M/S. PHILIPS BRAKE RUBBER CO.	M/S. UNIQUE REGISTRATION SERVICE. V/S. M/S. DELHI REGISTRATION SERVICE.
3	714534	164683	M/S. JUMBO INTL. V/S. M/S. MANGAT RAM BHAGWAT SARUP.	M/S. MANGLA REGISTRATION SERVICE. V/S. M/S. DELHI REGISTRAITION SERVICE.
4	808960	128426	M/S. SACHDEVA & SONS RICE MILLS LTD. V/S. M/S. BHARAT TRADING CO.	M/S. ARORA REGISTRATION SERVICE.(PB) V/S. M/S. DELHI REGISTRATION SERVICE (DELHI).
5	855759	163871	M/S. POLY MEDICURE LTD. V/S. M/S. EASTERN MEDIKIT LTD.	M/S. VATS ASSOCIATES. V/S. M/S. MADAMSER & CO.

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 07/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	739392	1629268	M/s. TIRUPATI FOAM LTD., TIRUPATI HOUSE, 4TH FLOOR, NR. TOPAZ RESTAURANT UNIVESITY ROAD, POLYTECHNIC CHAR RASTA, AMBAWADI, AHMEDABAD -380015,	M/s J.T. TRIVEDI & ASSOCIATES A-52, CAPITAL COMMERCIAL CENTER, ASHRAM ROAD, AHMEDABAD- 380009. GUJARAT STATE, INDIA.
2.	746114	1602397	M/s SATYPAL SHIV KUMAR, 7/355, NAYA BANS, DELHI-10006.	M/s THE ACME COMPANY , B-41,NIZAMUDDIN EAST NEW DELHI-110013,
3.	737400	1634406	M/s HARVEST INDIA, PLOT NO.39, FLAT NO.501 UDYA CO. OP.H. SOCIETY LTD. SECTOR 29, VASHI NEW BOMBAY-400005	M/s ARORA REGISTRATION SERVICE, 1158, BAZAR KANAK MANDI, AMRITSAR-143006 PUNJAB.
4.	736630	1531930	M/s AACHI SPICES & FOODS, OLD NO-4, NEW NO-181/1,6 th AVENUE ,THANGAM COLONY, ANNANAGAR WEST, CHENNAI -600040.	M/s DANIEL & GLADYS DANIEL 3 rd FLOOR, YMCA BUILLDING ,223,NSC BOES RODA, CHENNAI-600001
5.	746070	1606023	LUPIN LTD 159, C.S.T. ROAD, KALINA, SANTACRUZ, EAST, MUMBAI-98	INTERNATIONAL TRADE MARKS BUREAU 1 st FLOOR, MANEKJI WADIA BLDG. 127, M.G. ROAD, FORT MUMBAI-400001
6.	733610	972825	M/s ROBOPAC S.A. ROVERETA 27 FALCIANO SAN MARINO -47031.	M/s REMFRY & SAGAR ATTORNEYS –AT- LAW REMFRY HOUSE AT THE MILLENNIUM PLAZA, SEC-27 GURGAON -122002 NATIONAL CAPITAL REGION INDIA,

7.	736631	1634779	M/s NAVEEN PRODUCTS, 4, THENGAM COLONY, 1 STREET, ANNA NAGAR, CHENNAI -600040	M/s DANIEL & GLADYS DANIEL 3 rd FLOOR, YMCA BUILDING ,223,NSC BOES RODA, CHENNAI-600001
8.	733914	1415265	M/s KHOSLA INTERNATIONAL AND M/s KHOSLA AUTO MANUFACTURIG CO B-184, EAST OF KAILASH, NEW DELHI.	

Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:07/10/2013

Time: 11:00 AM.

CAUSE LIST (MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1311852	259933	M/S. SUSHIL TRADERS. 18 AMRIT MARKET, SADAR BAZAR, NEW DELHI- 110006 V/S. SHRI. ZUBIN KUMAR S/o LATE SHRI SHARBAN KUMAR 1433, 3 RD FLOOR, SHAKTI NAGAR, DELHI	M/S. MARS TRADE MARKS CO. F-1, NEW QUTAB ROAD, DELHI-110006 V/S. SHRI. ZUBIN KUMAR S/o LATE SHRI SHARBAN KUMAR 1433, 3 RD FLOOR, SHAKTI NAGAR, DELHI.
2	1340926	225966	M/S. CADILA PHARMACEUTICALS LTD. I.R.M. HOUSE, OFF. C.G.ROAD, NAVRANGPURA, AHMEDABAD, 380009 (GUJRAT) HEARING OF TM-5	
3	1822363		M/S. SHILP TECH. (PARTNERSHIP FIRM) (PARTNERS NAME- SHRI DINESH TYAGI & SHRI HARI SHARMA) L-1/56, BUDH VIHAR, PHASE-1 NEW DELHI-110086	M/S. PURI & PURI (ADVOCATES) 4969/5, 1 ST FLOOR, SIRKIWALAN, (NEAR HAUZ) QAZI POLIC STATION) HAUZ QAZI, DELHI-110006
4	2054692		M/S. ZENTA HEALTHCARE PVT. LTD. D-33-34, FREEDOM FIGHTER COLONY, NEBSARAI, IGNOU ROAD, SAKET, NEW DELHI- 110068 {hearing of notice u/s}57(4)	AMITS S. NARAG (ADVOCATE) CHAMBER NO. 181, NEW LAWYERS' CHAMBER BLOCK, (BLOCK-II), HIGH COURT OF DELHI-110003
5	1461129		M/S. D.R. JOHN'S LAB PVT LTD. 212, CH. DILIP SINGH BHAWAN, SHAHPUR JAT, NEW DELHI- 110049	

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 08/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	758198	1461135	M/s JAWA PHARMCEUTICALS (INDIA) LTD. 548, UDAI MARG TAILK NAGAR JAIPUR - 4 RAJ.	M/s G.D. BANSAL & ASSOCIATES , M-118,B, MAHESH COLONY ,LAXMI MANDIR PHATAK , JAIPUR -302015,
2	757733	1664387	M/s MRC. GOPALAKRISHNAN, NO-186, 2 nd CROSS, 1 st BLOCK , KORAMANGALA , BANGALORE-560034,	M/s GSM LAW ASSOCIATES 'ERODE HOUSE'NEW NO- 66 3 rd MAIN ROAD, GANDHI NAGAR, ADAYAR -600020, CHENNAI INDIA
3	757169	1638051	M/s NOVARTIS AG SWISS COMPANY OF CH-4002, BASLE, SWIZERLAND,	M/s S. MAJUMDAR & CO, 5, HARISH MUKHERJEE ROAD, KOLKATA-700025
4	757171	1642265	M/s 5 SPICE PERIN NARIMAN STREET GROUND,FLOOR SABGLI BANK BUILDING FORT MUMBAI-400001	M/s MAKHIJ & ASSOCIATES , 12/160, DAULAT NAGAR, THANE(E) -400603 M.S.
5	743812	1639201	M/s IZUK CHMICALS AND HERBALS , A-274, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-20.	M/s DELHI REGISTRATION SERVICE, 52,SUKHDEV CIHAR MATHURA ROAD, NEW DELHI-110025,
6	742713	1648989	M/s AMARDEEP HOSIERY FACTORY B-XXY-3367/10-A/1 ST NO-6 NEW MADHOPURI LUDHAINA PUNJAB.	M/s SHARMA ?& ASSOCIATES, 1834/1-E, PAVITTAR NAGAR, LUDHIANA- 141001(P.B)



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:08/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	364490	DEL-3884	M/S. SURAT ELECTRIC INDUSTRIES (INDIA)	M/S. PARAMOUNT TRADE MARKS CO. V/S. M/S. D.P. AHUJA & CO. (AGENT OF OPPONENT)
2 *	701874	DEL-T-3266/60222	M/S. SAMSON LABORATORIES PVT LTD. SHIV MANDIR LANE, ALIPUR, DELHI-110036 V/S. M/S. SIGMA LABORATORIES. PLOT NO. 43, (SOUTH) WADALA MUMBAI.	SHRI. VISHAL GARG S.C.O.-12, GROUND FLOOR, SECTOR-17, NEAR L.I.C. BUILDING, KURUKSHETRA-136118, HARYANA V/S M/S. R.K. DEWAN & CO. 78 PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI-400001.

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 09/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	751813	1681731	M/s TORRENT OHARMACEUTICALS LTD 'TORRENT HOUSE', NEAR DINESH HALL, NAVRANGPURA, AHMEDABAD-380009,	M/s R.R SHAH& CO, 2, TIRTHNAGAR SOCIETY , PART-1 NEAR NEW NIKITA PARK , NEAR BHUYANGAR CHAR RASTA SOLA ROAD ,AHMEDABAD-380061
2	754050	1632142		M/s ORBIT CORPORATION LTD. 165 THR VIEW DR. ANNIE BESANT ROAD WORLI MUMBAI -400018
3	757731	1662991	MR.C.GOPALAKRISHNAN, NO-186,2 nd CROSS, 1 st BLOCK , KORAMANGALA, BANGALORE-560034	M/s GSM LAW ASSOCIATES 'ERODE HOUSE' NEW NO- 66 3 rd MAIN ROAD, GANDHI NAGAR, ADAYAR -600020, CHENNAI INDIA.
4	755010	1521964	M/s VIROLA INTERNAT IONAL 21/68 FREEGANJ AGRA U.P	M/s TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN SANJAY PLACE , AGRA U.P
5	757582	1619240	M/s DEV PHARMACY PVT. LTD. E-17A. SECTOR -8 , NOIDA -201301U.P.	M/s DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI-110006.
6	757168	1658495	M/s ROTOMAC GLOBAL PVT. LTD. 201, CITY CENTRE, 63/2 , THE MALL, KANPUR -208004.	M/s S. MAJUMDAR & CO, 5, HARISH MUKHERJEE ROAD, KOLKATA-700025

TRADE MARKS REGISTRY, DELHI
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Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 10/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	744867	1622694	M/s SHIVANAND BHOJA SHETTY , 2BRADY GLADYS PLAZA 1447 SENAPATI BAPAT MARG LOWER PAREL MUMBAI -400050.	M/s ARJUN T.BHAGAT& CO , 132/1.MODY STREET, P.B. NO-1865, FORT, MUMBAI-400001.
2	745091	901433	M/s THE ZANDU PHARMACEUTICAL WORKS LTD 70, GOKHALE ROAD, SPUH DADAR MUMBAI-400025.	M/s FATECHAND C. SHAD & CO. A' AIDUN BUILDING , 5 Th FLOOR, MUMBAI-400002
3	749616	1425788	M/s LABORATI GRIFFON PVT.LTD. 40-B ,PRINSEP STREET, KOLKATA-700072.	M/s LABORATI GRIFFON PVT.LTD. 20,HAINES ROAD,MUMBAI-400011.
4	743430	1621349	M/s. TIRUPATI FOAM LTD., TIRUPATI HOUSE, 4TH FLOOR, NR. TOPAZ RESTAURANT UNIVESITY ROAD, POLYTECHNIC CHAR RASTA, AMBAWADI, AHMEDABAD -380015	M/s J.T. TRIVEDI & ASSOCIATES A-52, CAPITAL COMMERCIAL CENTER, ASHRAM ROAD, AHMEDABAD-380009. GUJARAT STATE, INDIA.
5	744862	1621454	M/s INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI -400098,	
6	742722	1468051	M/s RAVI FOODS PVT LTD. 7-4-112/1, MADHUBAN COLONY ROAD , KATTEDAN , HYDERABAD -500077,	M/s RVR ASSOCIATES, G-4, # 3-4-543 & 544, LAXMINILAYAM, ADJ: YMCA GROUNDS, NARAYANGUDA, HYDERABAD-500027,ANDHRA PRADESH



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:10/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	857567	142161	M/S. LOCUS PHARMA (INDIA). 201, 2 ND FLOOR, SOHAR MARKET, LUDHIANA (PB) V/S. CENTAUR DRUG HOUSE PVT LTD. TIVIM INDUSTRIAL ESTATE, KARASWADA MAPUSA, GOA-403526	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1(PB). V/S. M/S. ASIAN PATENT BUREAU 22-23, 2 ND FLOOR, 160, D.N. ROAD, FORT, MUMBAI-400001
2	541035	DEL-T- 392/51501	M/S. ASAM TEA STORE. GHANTA GHAR, CHANDAUSI-202412 U.P. V/S. M/S. DARSHANLAL ANANDPARAKASH & SONS PVT LTD. NILHAT HOUSE 11, R.N. MUKHERJEE ROAD, CALCUTTA-700001	M/S. TRADE MARK REGN SERVICE. 6-GURUDWARA BUILDING, OPPOSITE UPHAR, RAJA PARK, JAIPUR-302004, RAJASTHAN. V/S. M/S. TRADE MARK REGN BUREAU. 1, NETAJI SUBHASH ROAD, CALCUTTA-700001
3	582501	DEL-T- 1633/54971	M/S. KOCHAR BROTHERS RICE MILLS. KOTMIT SINGH, TARN TARAN ROAD,	M/S. GROVER & ASSOCIATES. 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA,

			AMRITSAR-143006 V/S. M/S. R.T. INTERNATIONAL 508, DALMAL HOUSE, JAMNA LAL BAJAJ ROAD, NARIMAN POINT, MUMBAI.	DELHI-110007. V/S. M/S. R.T. INTERNATIONAL 508, DALMAL HOUSE, JAMNA LAL BAJAJ ROAD, NARIMAN POINT, MUMBAI.
4	602681	DEL-T-2279/57314	M/S. VEER SWADESHI MANUFACTURING CO. 93/1, RITHANI, DELHI ROAD, MEERUT, U.P. V/S. M/S. PRAMOD POHA MILL. LAKHOLI ROAD, RAJNANDAON- 491411, MADHYA PARADESH.	M/S. INDIAN TRADE MARK CO. 255, CHANKYA PURI, MEERUT CANT. (U.P.) V/S. M/S. PRAMOD POHA MILL. LAKHOLI ROAD, RAJNANDAON- 491411, MADHYA PARADESH.

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S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	757165	1585746	M/s HINDUSTAN UNILEVER LIMITED HINDUSTAN LEVER HOUSE, 165/166, BACK BAY RECLAMATION, MUMBAI-400020	M/s CRAWFORD BAYLEY & CO. SATE BANK BUILDING , N.G.N. VAIDYA MARG, MUMBAI-400023.
2	754915	1679360	M/s AKUMS DRUGS & PHARMACEUTICALS LIMITED 304, MOHAN PLACE LSC SARASWATI VIHAR DELHI-110034	
3	757172	1579876	M/s ROYAL CLASSIC MILLS PVT.LTD. 43 JAYALKSHMI GINNING FACTOR COMPOIND ALANGADU MANGALAM ROAD TIRPUR-641604	M/s SURANA & SURANA INTERNATIONAL ATTORNEYS INTERNATIONAL LAW CENTER # 61-63, DR. RADHAKRISHNAN SALAI,MYLAPORE CHENNAI-600004
4	759610	1539628	KOCHAR OVERSEAS PVT. LTD KOTMIT SINGH, TARN TARAN ROAD, AMRITSAR 143006	GROVER & ASSOCIATES 1/3, BLOCK NO. 41. SINGH SABHA ROAS, BEHIND AMBA CINEMA, DELHI-110007
5	752467	1436953	BHARAT GLAZING & TWISTING. NEAR GAND PARK WARD NO -4 NAWAL GARH (RAJ)	G.D.BANSAL & ASSOCIATES, M-118B, MAHESH COLONY, LAXMI MANDIR PHATAK JAIPUR -302015 (RAJ)
6	757211	1597692	M/s ID HEALTH AND FITNESS PVT. LTD. ANTARIKSHA, THAKUR HOUSE, ANDHERI EAST, MUMBAI -400059, MAHARASHTA, INDIA.	M/s FIDUS LAW CHAMBERS, A-4, SECTOR 14, NOIDA-201301,



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Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:14/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	591853	DEL-T-2383/57589	M/S. JAI BHARAT RICE & GENERAL MILLS. POST OFFICE GILWALI, NEAR SANGRANA SAHIB, TARN TARAN ROAD, AMRITSAR-143022 PUNJAB. V/S. M/S. SWAMI RICE MILLS. PEHOWA ROAD, ISMAILA BAD, DISTT. KURUKSHETRA, HARYANA	M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB. V/S. M/S. SWAMI RICE MILLS. PEHOWA ROAD, ISMAILA BAD, DISTT. KURUKSHETRA, HARYANA
2	757587	DEL-T-5017/105954	M/S. BALDEV RAJ MALHOTRA WEAVING FACTORY. MOCHPURA BAZAR, WOLLEN MARKET, LUDHIANA(PUNJAB). V/S.M/S. CLASSIC FASHION WEARS. X-363, GALI NO.7, MOHALLA RAM NAGAR, GANDHI NAGAR, NEW DELHI.	M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB. V/S SHRI P.K. ARORA (ADV). 110 , ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 U.P.

3	724707	137979	<p>M/S. SHILPA METAL INDUSTRIES. V/S. M/S. BANSAL STEELS.</p>	<p>MAHTTA & CO V/S. M/S. ARORA REGISTRATION SERVICE. (PUNJAB).</p>
4	838911	182007	<p>M/S. MEGA MARKETING CO PVT LTD. SHOP NO. 1 MINERVA MOTOR MARKET, KASHMERE GATE, DELHI-110006 V/S M/S. PHILIPS BRAKE RUBBER CO. 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI-110006</p>	<p>M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007. V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006</p>

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 15/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	743293	1418171	M/s MICRO LABS LTD. 27,RACE COURSE ROAD, BANGLORE-560001	M/s V.RAVI M.COM.LLB. (AD) AP. 1396,31 st STREET, 4 SECTOR,K.K. NAGAR CHENNAI-600078
2	744580	1671424	M/s SMT. BASANIT DEVI JAIMALLA CABLES NO-59, MALLIKARJUNA TEMPLE STREET 2nd CROSS B.V.K. IYNOR ROAD CROSS CHICKPET BANGALORE-560053	M/s G.D BANSAL (AD.) PLOT NO- M.118 B, MAHESH COLONY , LAXMI MANDIR, PHATAK, JAIPUR
3	736637	1636220	M/s A.S. SPORTS. OPPOSITE PUNJAB NATIONAL BANK BASTI NAU JALANDHAR,	M/s BAJAJ REGISTRTRION SERVICE, 193,1 st FLOOR, SANJAY GANDHI MARKET, NEAR B.M.C. CHOWK, JALANDHAR,
4	734037	1560418	M/s MAGIC CLOTHING PVT. LTD. D-26 ,AMBATTUR INDUSTRIAL ESTATE ,AMBATTUR , CHENNAI-600058	M/s L.R. SWAMI CO. NO-3, PLAYGROUND VIEW ST, NANDANAM EXT, CHENNAI -600035
5	743291	1528046	M/s MICRO LABS LTD. 27,RACE COURSE ROAD, BANGLORE-560001	M/s V.RAVI M.COM.LLB. (AD) AP. 1396,31 st STREET, 4 SECTOR,K.K. NAGAR CHENNAI-600078
6	744845	1583950	M/s FALCON SERVICES , 10 VALMIK ,CST ROAD , KALINA , SANTACRUZ (E) MUMBAI -400098	M/s USHA A. CHANDRASEKHAR 3E1, COURT CHAMBERS 35 NEW MARINE LINES ROAD, MUMBAI-400020.
7	206748	1290369	M/s APOLLO CONTAINERS PVT. LTD. 37, HARGOVIND ENCLAVE, VIKAS MARG, DELHI.	M/s SAROJ KUMAR JHA. CHAMBER NO-T-9, NEAR TEHSIL BUILDING, TIS HAZARI COURTS, DELHI -54.



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NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:15/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1 *	652979	155785	M/S. MAX SWITCHGEAR PVT LTD. 9 TH KILOMETER, PATHANKOT ROAD, JALANDHAR, PUNJAB. V/S. M/S. HOME BOX OFFICE , INC.(USA)	M/S. MADAMSER & CO. FLAT NO-E, GROUND FLOOR, SAGAR APPARTMENT-6, TILAK MARG, NEW DELHI-110001 V/S. M/S. LALL & SETHI. M-19A, N.D.S.E. II NEW DELHI-110049.
2 *	406193	TR-39/52371	M/S. ABC TRADE AGENICES. 726, DESJI KANCHA, OPP. PADAPOLE, GANDHI ROAD, AHMEDABAD (GUJRAT) V/S. ABC MECHANICALS. 3-4, SUDERSHAN NAGA, EAST MOHAN NAGAR, AMRITSAR, PUNJAB.	M/S. MADAMSER & CO. FLAT NO.E, (GF), SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001 V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GADODIA MARKED, KHARI BAOLI, DELHI-110006.



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Plot No.32, Sector – 14,Dwarka
NEW DELHI - 110078.

**TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013**

Name of Hearing Officer :

**Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date: 21/10/2013
Time: 11:00 AM.**

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	199755	1201404	CEAT ENTERPRISES (Proprietor) B-12, INDL. ESTATE, ALIGARH (U.P.) V/S CEAT LIMITED (Opponent) CEAT MAHAL,463, DR. ANNIE BEASANT ROAD, WORLI, MUMBAI- (MISC. HEARING)	WORLDWIDE REGISTRATION BUREAU. (Agent) 60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI AND Khaitan & Co. (Agent) Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
2.	DEL-T- 2987/59307	622341	ANIL KUMAR AGGRWAL S/O SHRI OM PRAKASH AGARWAL 18/94, DARESI NO.03, AGRA (U.P.) V/S CEAT LIMITED (Opponent) CEAT MAHAL,463, DR. ANNIE BEASANT ROAD, WORLI, MUMBAI	SHRI P.K.ARORA ADVOCATE B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10 AND SHRI MANMOHAN SINGH ADVOCATE 7/24, WEST PATEL NAGAR, NEW DELHI-110008

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)

Date: 21/10/2013

Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	241929	979459	M/s M.J. BIOPHARMA PVT. 113, JOLLY MAKER CHAMBERS NO. 2, NARIMAN POINT, MUMBAI	MR. JOSEPH VARIKASERY , M/s VARIKASERY& VARIKASERY,31, HAJI HABIB BUILDING,A WING ,1 ST FLOOR , NEAR PARSI FIRE TEMPLE , OPP. DADAR FIRE STATION DR. B.A. ROAD, DADAR (EAST), MUMBAI-400014
2	744861	1620890	M/s VOLTAS LTD. VOLTAS HOUSE 'A', DR. BABASAHEB AMBEDKAR ROAD, CHINCHPOKLI, MUMBAI-400033.	M/s LAW & PRUDENCE, 6 th FLOOR MERCHANT CHAMBER 41, SIR VITHALDAS THACKERSEY ROAD OPP,PATKAR HALL, CHURCHGATE, MUMBAI -400020.
3	746079	1564458	M/s BAL PHARMA LTD. 21/22, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE 560099	
4	743874	1698074	M/s MATRIX TELECOM PVT. LTD., 394-GIDC, MAKARPURA, VADODARA 390010, GUJARAT.	M/s W.S KANE & CO. MERCHANT CHAMBERS ,6 TH FLOOR 41, SIR VITHALDAS THACKERSEY ROAD OPP. PATHKAR HALL CHURCHGATE, MUMBAI -400020
5	744897	1577894	M/s VHB LIFE SCIENCES LTD 40-B/2, SHANKAR SMRUTI, SIR BHALCHANDRA ROAD, DADAR (E) MUMBAI - 400 014	
6	753302	1464484	M/s S.B. GENPOWER INDUSTRIES B-20/1-B FOUNDRY NAGAR AGRA.	M/s S.K .AGARWAL & COM. 6/2 , GALI BARAH BHAI , AGARWAL MARKET ,1 ST FLOOR , BELANRGANJ. AGRA-4

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date 22/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	750543	1520134	M/s ORBIT CORPORATION LIMITED THE VIEW, 165, DR. ANNIE BESANT ROAD, MUMBAI-400 018.	
2.	750403	1454491	M/s VHB LIFE SCIENCES LTD 40-B/2, SHANKAR SMRUTI, SIR BHALCHANDRA ROAD, DADAR (E) MUMBAI - 400 014	
3	757251	1649798	M/s TURTLE WAX INC 5655 WEST 73RD STREET CHICAGO ILLANOIS USA	M/s LALL LAHIRI & SOLHOTRA LLS HOUSE PLOT NO. B-28, SECTOR-32 INSTITUTIONAL AREA GURGAON- 122001 HARYANA
4	758258	1674028	M/s MAC REMEDIES PVT. LTD. 101, OM SHRI SWATI MANOR, N.C. KELKAR ROAD, DADAR (W), MUMBAI - 400 028.	M/s GEETA SAHA ADVOCA FLAT NO. 12, MAHAVIR DARSHAN, JEEVDANI COMPLEX, OFF VEER SAWARKAR ROAD, NEAR MOTIBA RICE MILL, VIRAR (E) -401303 DISTT. THANE MAHARASHTRA.
5	757354	1669427	M/s GENERAL ELECTRIC COMPANY 1 RIVER ROAD, SCHNENECTADY, NEW YORK, U.S.A.	M/s K & S PARTNERS BK HOUSE PLOT NO. 109, SECTOR 44 GURGAON - 122002
6	756375	1561722	M/s HOUGHTON HARDCASTLE (INDIA) LTD. 87 VEER NARIANA ROPAD MUMBAI-400020	M/s CHANDRAKANT M. JOSHI 501, VISHWANANAK, CHAKALA ROAD, ANDHERI (E) , MUMBAI-400099



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NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:22/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	613471	DEL-T-3709	M/S. SATISH CHANDRA PRAHLAD NARIAN. RAILWA ROAD, KAIMAGANJ 207502, DISTT. FARRUKHABAD (U.P.). V/S. M/S. VIJAY CHEMICALS. 108/49, GANDHI NAGAR, KANPUR. (U.P.)	M/S. TAJ TRADE MARK PVT LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA -02 (U.P.) V/S. M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 TH ROAD, KHAR (WEST), MUMBAI-400052
2	882689	T-4801/95625	M/S. HANUMAN FOOD PRODUCTS. OPP. NAVEEN MANDI, AGRA ROAD, MAINPURI (U.P.) V/S. M/S. KANAHAYA LAL SATISH KUMAR. CHOWK PHULLAN WALA, AMRITSAR-143006.	SHRI. P.K. ARORA (ADV) 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA -02 (U.P.) V/S M/S. ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date 23/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	752387	1575778	M/s HIMEDIA LABORATORIES PVT. LTD, 23, VADUSTRIAL ESTATE, L.B.S. MARG, GHATKOPAR (W) MUMBAI -400086	M/s MAKHIJA & ASSOCIATES, 12/160, DAULAT NAGAR, THANE (E) -400603, MAHARASHTRA
2	759426	1583587	M/s LIFE INSURANCE CORPORATION OF INDIA YOGAKSHEMA, JEEVAN BIMA MARG, MUMBAI-400 021	M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, BOMBAY-400023
3	757265	1644956	M/s JBJ PERFUMES PVT.LTD. 52 SAI RODA BADDI (H P)	
4	744872	1622693	M/s SHIVANAD BHOJA SHETTY, 2, BRADY GLADYS PLAZA, 1447, SENAPATI BAPAT MARG, LOWER PARET .MUMBAI-400050.	M/S. ARJUN T. BHAGAT & CO.(AD) 132/1, SHAHEEN APARTMENTS, MODI STREET, FORT, P.B. NO.1865, MUMBAI-400001
5	753028	1421129	M/s ALEMBIC LTD ALEMBIC RTOAD, VADODARA 390 003, GUJARAT	M/s NANVATI ASSOCIATES SATYAM CORPOATE SQUARE, BLOCK-B, NEAR FRIENDS AVNUE , B/H-RAJPATH CLUB, BODAKDEV AHMEDABAD -380059, GUJARAT, INDIA
6	757352	1576259	M/s GENERAL ELECTRIC COMPANY 1 RIVER ROAD, SCHNENECTADY, NEW YORK, U.S.A.	M/s K & S PARTNERS BK HOUSE PLOT NO. 109, SECTOR 44 GURGAON-122002
7	756374	1645907		M/s SAIKRISHNA & ASSOCIATES B-140, SECTOR-51, NOIDA, UTTAR PRADESH-201301

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date 24/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	757291	1667911	AMARCHAND & MANGALDAS & SURESH A, SHROFF & CO. AMARCHAND TOWERS 216, OKHLA INDUSTRIAL ESTATE PHASE-3, NEW DELHI-110020	
2	757364	1667455	DEBIDUTT AGARWALA & SONSVILLAGE/POST -NARUGRAM, DISTT. BURDWAN, PIN - 713424, WEST BENGAL	CHAKARABORTY & ASSOCIATES 13/1A, GOVERNMENT PLACE EAST, 3 rd FLOOR (TIMES OF INDIA BUILDING), KOLKATA-700069, WEST BANGAL. INDIA
3	744823	1435469	M/S. DIESEL S.P.A. 7 VIA DELL' INDUSTRIA, 36060 MOLVENA PROVINCE OF VICENZA, ITALY	M/S.REMFRY & SAGAR REMFRY HOUSE AT THE MILLENNIUM PLAZA, SEC-27, GURGAON 122002 NEW DELHI, NATIONAL CAPITAL REGION INDIA
4	743294	1593716	M/S. MICRO LABS LTD 27, KCN TOWERS, RACE COURSE ROAD, BANGALORE-560001.	M/S. RAVI, ADVOCATES, A.P. 1396, 31 ST STREET, 6 TH SEC, K.K. NAGAR CHENNAI-600078
5	743652	1476526	M/S. FORCE MOTORS LIMITED MUMBAI - PUNE ROAD, AKURDI, PUNE - 411 035, MAHARASTRA	M/S. CHANDRAKANT M. JOSHI, 501, VISHWANANAK, CHAKALA ROAD, ANDHERI (E), MUMBAI-400099
6	752811	1521618	M/s BHARAT GLAZING & TWISTING NEAR GAND PARK WARD NO-4 NAWAL GARH RAJ.	M/s G.D. BANSAL & ASSOCIATES , M-118B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR-302015.



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Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:24/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	735159	156678	M/s. GOLDEN GRAIN GLOBAL. 26-THE MALL, AMRITSAR, (PUNJAB) V/s. M/s. AMRITSARIAN DI HATTI. NEW BAZAR, PATHANKOT (PUNJAB)	M/S. AMBICA REGISTRATION SERIVCE. 1/S.RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR (PUNJAB). V/S. M/S. BAJAJ REGISTRATION SERVICE. 193, CIVIL LINES, (1 ST FLOOR), SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR, PUNJAB.
2	891773	186498	M/S. MAA KAMAKHYA DARBAR FRAGRANCES INDIA. 129/9, BLOCK-L, 40, DUKAN, KIDWAI NAGAR, KANPUR- 208014(U.P.) V/S. M/S. SHANTI DHOPP KARYALAYA. 24/80, VISHWAS NAGAR, SHAHADARA, DELHI-110032.	M/S. SUSHANT M. SINGH & ASSOCIATES. 5/25, WEST PATEL NAGAR, NEW DELHI-110008 (INDIA). V/S. M/S. THE APEX CO. 1026/23, II ND FLOOR, GAGRENA HOSUE, GALI TELIAN, TILAK BAZAR, DELHI-110006.
			SHRI VIKASH BAHL M/S. ROCK BENZ ELECTRICALS.	HEARING ON NOTICE UNDER SECTION-57(4)

	1271334	202989	<p>144-BHAGWAN NAGAR, NEW DELHI-110014. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE, MILLENNIUM PLAZA, SECTOR-27, GURGAON-122002 HARYANA</p>	
4	628494	T-1586/54885	<p>M/S. SHAKTI ZARDA FACTORY (INDIA) PRIVATE LIMITED. C - 9/ 24, YAMUNA VIHAR, NEW DELHI - 110 053. V/S. SHRI. RAJESH OMKARNATH MALPANI. MALPANI HOUSE, SANGAMNER 422605, DIST. AHMEDNAGAR, MAHARASHTRA.</p>	<p>M/S. MINE & YOUNG. D-II, FLAT NO. 6, ROAD NO. 1, ANDREWS GANJ, NEW DELHI-110049 V/S. R.K. DEWAN & CO. 78, PODAR CHAMBERS, S.A. BRELVI ROAD, FORT MUMBAI-400001</p>

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date 28/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1	181858	917440	M/s ARCHIE COMIC PUBLICATION, INC. 325 FAYETTE AVENUE, MAMARONECK, N.Y. 10543, U.S.A	M/s LALL & SETHI (A.D.) D-17 N.D.S.E.-II New Delhi-110 049
2	205385	672615	M/s NAVEEN RADIO PVT LTD 2643-A, SHADIPUR MAIN BAZAR, NEW DELHI-110008.	M/s MARK MOTIVATORS A-2/259, PASCHIM VIHAR, NEW DELHI-110063
3	162590	633910	M/s OSHO INTERNATIONAL FOUNDATION. 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI-400021	M/s KANGA AND COM. SOLICITORS AND NOTARY READYMONEY MANSION, 43, VEER NARIMAN ROAD, MUMBAI-400001.
4	762747	1583771	M/s INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	
5	715022	609850	M/s MIRC ELECTRONICS LTD. G-1, M.I.D.C.MAHAKALI CAVES ROAD ANDHERI (E), MUMBAI-400093.	M/s INTERNATIONAL TRADE MARKS BUREAU 1 st FLOOR, MANEKJI WADIA BLDG. 127, M.G. ROAD, FORT MUMBAI-400001.
6	248302	695243	M/s MICRO LABS LTD 27, RACE COURSE ROAD, BANGALORE-560001	M/s V.RAVI M.COM. L.L.B., AP 1396, 31 st STREET, SECTOR-6 K.K. NAGAR CHENNAI TAMIL NADU -600078

TRADE MARKS REGISTRY, DELHI
OPPOSITION HEARING LIST FOR THE MONTH OF OCTOBER-2013
TIME BARRED CASES

Name of Hearing Officer :

Dr. B.C.RATHORE
(DEPUTY REGISTRAR)
Date: 29/10/2013
Time: 11:00 AM.

S. NO.	OPP NO.	APP. NO.	PARTY	ADVOCATES/ AGENT
1.	728237	1402156	M/s DONALD J. TRUMP725 FIFTH AVENUE, NEW YORK, NY 10022, U.S.A.	M/s LALL & SETHI. M-19 A, SOUTH EXTENSION -2 , NEW DELHI-110049.
2.	766879	1744015	M/s MICRO LABS LIMITED NO. 27, RACE COURSE ROAD, BANGLORE - 560 001	M/s V.RAVI M.COM. AP 1396,31 st STREET, SECTOR-6, K.K. NAGAR CHENNAI TAMIL NADU -600078
3.	763282	1644894	M/s LUPIN LIMITED 159 C S T ROAD KALINA SANTACRUZ EAST MUMBAI - 400 098	M/s V.A. ASSOCIATES 201, OM MANAN PARK ROAD, VILE PARLE (EAST,) MUMBAI-400057,
4.	768698	1578080	M/s ITC LIMITED VIRGINIA HOUSE, 37 J L NEHRU ROAD, KOLKATA-700071.	M/s S. MAJUMDAR & CO. 5, HARISH MUKHERJII ROAD, KOLKATA-700025
5.	765933	1750396	M/s INDOCO REMEDIES LTD. INDOCO HOUSE, 166 CST ROAD, SANTCRUZ (E), MUMBAI-400 098.	



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date:29/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	701070	DEL-T-2938/59141	M/S. MOREPEN LABORATORIES PVT LTD. 416, ANTRIKSH BHAVAN, K.G. MARG, NEW DELHI-110011 V/S. M/S. SCHERING CORPN. (U.S.A.)	EPHRATH INTELLECTUAL PROPERTY GROUP. RZ-35A SREET NO.3, RAGHU NAGAR, NEW DELHI-110045 V/S. M/S. CRAWFORD BAYLEY & CO. STATE BANK BUILDINGS, N.G.N VIDYA MARG, (BANK STREET), FORT, MUMBAI-400023
2	855791	176547	M/S. SAMUNDER GARMENTS. MAHAVIR COLONY, ST. NO.6, SUNDER NAGR, LUDHIANA, PUNJAB. V/S. M/S. SAREEN SPORTS INDUSTRIES. VICTORIA PARK, SPORTS, COLONY, MEERUT- 250001 (U.P.)	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB. V/S M/S. MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI, OPP. CENTRAL BANK, CHANDNI CHOWK, DELHI-110006.
3	877060	DEL-T-4317/84454	M/S. POINEER PLASTICS. B-2-GOVT. IND. ESTATE,	M/S. POINEER PLASTICS. B-2-GOVT. IND. ESTATE,

			TALKATORA ROAD, LUCKNOW-11 U.P. V/S. M/S. NEEDLE INDUSTRIES (I) LTD. 643-243, THE NILGIRIS, TAMIL NADU INDIA.	TALKATORA ROAD, LUCKNOW-11 U.P. V/s. M/s. REMFRY & SAGAR. REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON-122002 HARYANA
4	800953	163066	M/S. VINKO AUTO INDUSTRIES LTD. ALASKA CHOWK LADOWALI RAOD, JALANDHAR CITY- 144001.PUNAB V/S. M/S. SHITAL FIBERS LTD. A-17, FOCAL POINT EXTENSTION, JALANDHAR, PUNJAB	M/S. ARORA REGISTRATION SERVICE. SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006. PUNJAB NOTE: PA WITHDRAWN BY AGENT VIDE LETTER DATED 19/11/2012. V/S. M/s. BAJAJ REGISTRATION SERVICE. 102. JAY ESS COMPLEX, SHASTRI MARKET, OPP, DAIL VIR PARTAP, JALANDHAR- 144001.
5	718976	148419	M/S. K.S. INDUSTRIES. E-306, FOCAL POINT, PHASE IV- A, LUCHIANA-10 PUNJAB. V/S. M/S. ASHWANI NUT BOLT INDUSTRIES. HOSHIARPUR ROAD, BYE PASS CHOWK, JALANDHAR-144009. PUNAJB	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNAJB. V/S. M/S. ARORA REGISTATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR-143006. PUNJAB
6	701407	151877	SHRI KEWAL KRISHAN KUMAR 24, LAGHU UDYOG NAGAR, (S.S.I.) G.T. KARNAL ROAD, DELHI-110033 V/S. M/S. SAKTHI SUGARS LTD NO. 102, MOUNT ROAD, GUINDY, CHENNAI-600032	M/S. WORLDWIDE REGISTRATION BRUEAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005 V/S. M/S. MOHAN ASSOCIATES. FLAT NO. D-4, III FLOOR, CEEBROS BUILDING, DOOR NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI-600018
7	586142	DEL-T- 2540/58052	M/S. LALL & SETHI. M-19A, N.D.S.E.-II, NEW DELHI-110049	HEARING ON TM-16 DATED- 27/09/2010.



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NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date:30/10/2013

Time: 11:00 AM.

CAUSE LIST (REGULAR & MISC. MATTERS)

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	555046	DEL-T-2006/56343	M/S. CITRO INTL BEVERAGE CO. F-26, BASNI INDUSTRIAL AREA, PHASE I, JODHPUR, RAJASTHAN. V/S. M/S. HUGO BROSS AG. DIESELSTRASS 12, 72555 METZINGEN, FEDERAL REPUBLIC OF GERMANY.	M/S. VIDHANI TRADE MARKS CO. UG FLOOR, 11/12, PUNJAB NATIONAL BANK BLDG WEST PATEL NAGAR, DELHI-110008 V/S. M/s.LALL & SETHI. M-19A, N.D.S.E.-II NEW DELHI-110049
2	606757	201201	M/S. CHADHA SALES CORPORATIONS. A-29-30, JAINA HOUSE, DR. MUKHERJEE NAGAR, DELHI-110009 V/S. M/S.SCOTTISH & NEWCASTLE PLC. (UNITED KINGDOM)	M/S. BHARTI REGISTRATION SERVICE. EC-54, SFS FLAT, MAYA ENCLAVE, OPP JAIL ROAD, NEW DELHI-110064 V/S. M/S. LALL LAHIRI & SALHOTRA. LLS HOUSE, PLOT NO:-B-28, SECTOR- 32, INSTITUTIONAL AREA, GURGAON-122001. (Misc. Hearing)
3	913745	137300	M/S. LEE BATHE B-4, DUGGAL COLONY, DEVLII	M/S. LEE BATHE B-4, DUGGAL COLONY, DEVLII ROAD,

			<p>ROAD, KHANPUR, NEW DELHI. V/S. M/S. JACUZZI INC.,(USA)</p>	<p>KHANPUR, NEW DELHI. V/S. M/S. DEPENNING & DEPENNING. 10, GOVERNMENT PLACE EAST, KOLKATA-700069. (Misc. Hearing)</p>
4	752940	235639	<p>M/S. SANAT PRODUCTS LIMITED. 4-5, SAGAR COMPLEX, MAIN VIKAS MARG, DELHI-110092. V/S. HACHETTE FILIPACCHI PRESSE. (FRANCE).</p>	<p>THE ACME COMPANY. B - 41, NIZAMUDDIN EAST, NEW DELHI - 110 013. V/S M/s. REMFRY & SAGAR. REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON-122002 HARYANA HEARING ON TM-16 DATED- 16/11/2006</p>
5	1879542	777051	<p>M/S. SANJEEV SHARMA A-1/122, SEC-7, OPP M2K ROHINI, NEW DELHI. V/S. M/S. BITTOO TIKKI WALA. AT 2933, SANT NAGAR, RANI BAGH, DELHI-110034.</p>	<p>M/S AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110005. V/S. M/S. PURI & PURI, (ADVOCATE). 4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION), MAIN ROAD, HAUZ QAZI, DELHI-110006 HEARING ON TM-16 DATED 14/11/2011.</p>